

1	2
Andhra Pradesh	03
Uttar Pradesh	03
Karnataka	02
Haryana	01
Chandigarh (UT)	01

The branch stores whether inside Delhi or outside are opened as per the bye-law of the Central Government Employees Consumer Co-operative Society Limited commonly known as Kendriya Bhandar.

(c) Kendriya Bhandar is at present running 69 branch stores in Delhi. Branch Stores of Kendriya Bhandar are opened in areas having concentration of Central Government Employees as and when conditions like suitable marketing facilities, financial viability of new stores as well as availability of suitable accommodation, are satisfied. In the March' 95, a new branch store has been opened at Defence Accounts Department Employees Residential Colony, Panchvati, New Delhi.

Establishment of Marshalling Yard

3629. KUMARI FRIDA TOPNO : Will the PRIME MINISTER be pleased to state :

(a) the total acres of land acquired by the Government for the establishment of Marshalling Yard at Bondamunda and Rourkela under the South Eastern Railway;

(b) the total acres of land utilised and unutilised;

(c) whether the Government have any proposal to set up a Railway Coach Factory at Bondamunda to utilise these lands;

(d) if so, the steps taken or proposed to be taken by the Government in this regard; and

(e) if not, the options before the Government to use these vacant and unutilised lands?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) 3421.5 acres.

(b) The land has been acquired to meet the present and future requirements of the Marshalling Yard. So far, the land utilised is 2580.4 acres. The remaining 841.1 acres will be utilised for purposes detailed in reply to para (e) of the Question.

(c) No, Sir.

(d) Does not arise.

(e) The vacant land, which is constituted by a number of smaller stretches scattered at various locations is proposed to be utilised for further development of the Railway activities such as Loco

Shed Expansion, provision of quarters and service buildings etc.

Railway Wagon

3630. DR. P. VALLAL PERUMAN : Will the PRIME MINISTER be pleased to state :

(a) whether the Railways are refusing to accept and or to execute indents for Piecemeal Wagon Placement at Dimapur on the North Frontier Railway;

(b) if so, the reasons therefor; and

(c) whether Railways propose to accept indents for piecemeal loading/reserving at least one day a week as against only Rake Movement Station Indents presently in vogue at Dimapur?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) No, Sir.

(b) Does not arise.

(c) Piecemeal loading is done at Dimapur as per demand and availability of wagons.

Ordnance Factory Board

3631. SHRI SOMJIBHAI DAMOR : Will the PRIME MINISTER be pleased to state :

(a) the details of items with estimated purchase value under procurement at Ordnance Factory Board for values exceeding Rs. 5.00 crores in a year with name of at least one major supplier against each such item;

(b) the method of purchase followed for such items;

(c) the criteria for award of contract for new/development stores; and

(d) whether there is any proposal to tap new sources in this regard in the backward region of North Eastern States and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES) (SHRI SURESH PACHOURI) : (a) and (b). A statement giving the requisite details for the year 1994-95 is attached. For established items, contracts are awarded on the basis of competitive tendering, except for the items for which a public sector undertaking may have been designated as the sole production agency. In the latter case prices are fixed on the criteria of reasonability.

(c) For new/development stores orders are placed on firms whose capability is certified by the Directorate General of Quality Assurance or the Defence Research and Development Organisation. Prices are fixed in competition or on criteria of reasonability.

(d) Firms located in different regions are given equal opportunity.